

SPECIAL BENCH

S-3

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/127(KB)2021
IA(I.B.C)/1431(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	M/S SHUBH MOHINI ENTERPRISES PRIVATE LIMITED VS NAMAN ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Siddhanth Makkar, Adv.]For the Liquidator

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/1431(KB)2024-** is an application filed by the Liquidator placing on record 3rd Progress Report, which is at page 17 and this application is duly supported by an affidavit of Liquidator at page '15'. This progress report is taken on record and IA is accordingly **allowed and disposed of**.

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ